

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. 831 /Confdl./2014  
II-15-36/99

Jabalpur, Dated 14<sup>th</sup> July, 2014

The Madhya Pradesh State Judicial Academy, Jabalpur, High Court of Madhya Pradesh (MPSJA) is going to organize 2 days Advance Course Programme for the **Presiding Officers of the Industrial Courts and Labour Courts** under the approved scheme of Specialised Training Programme in pursuance of the Guidelines of the Govt. of India for release and utilization of Grant-in-aid recommended by 13<sup>th</sup> Finance Commission (FC-XIII).

The training programme shall be organized on **26<sup>th</sup> and 27<sup>th</sup> July, 2014** at Madhya Pradesh State Judicial Academy, Jabalpur, in which 21 officers from Labour Judiciary will participate whose names are shown as per list 'A' annexed with this order, on following terms and conditions:-

1. The nominated officers shall have to report for training programme on **26<sup>th</sup> July, 2014 at 09:30 am sharp** at Madhya Pradesh State Judicial Academy, Beoharbag, Jabalpur.
2. The nominated officers shall not seek any exemption or adjustment, unless it is a case of *vis major*.
3. The nominated officers are directed to appear for the training programme in uniform, if prescribed.
4. Arrangement for lodging and boarding for nominated officers have been made in the **M.P. Tourism Hotel Kalchuri, Jabalpur**, on twin sharing basis.
5. The accommodation to the participants shall be made available in the hotel **from the evening of 25.07.2014 to the morning of 28.07.2014**.
6. The participants shall be provided with tea, breakfast, lunch and dinner during their period of stay for training programme, free of charge.
7. The participants arriving a day earlier or at hours other than those mentioned above or by a different mode of conveyance, may inform the Academy to **Shri Gyan Prakash Tekam, A.G. III on Telephone No. 0761-2628679** or to **Shri Pramod Kushwaha, Care Taker on Mobile No. 09713717147** or to **Shri Pramod Kumar Chaturvedi, A.G. II on**

  
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**Mobile No. 08878747939, at least a day in advance**, so that proper arrangement for reception may be made. It may not be possible for the Academy to make arrangement for carriage of participant's luggage to the parked vehicles.

8. Two Reception Counters for participants have been set up between 05.00 am and 10:00 am on first day of the programme at Main Railway Station Jabalpur. One such counter has been set up near Main Exit Gate of Platform No. 1 & the other at Platform No. 4 of Main Railway Station Jabalpur.
9. Arrangement for conveyance from Railway Station to Hotel Kalchuri and thereafter to the Academy for the training programme has been made by the MPSJA.

BY ORDER OF HON'BLE THE CHIEF JUSTICE



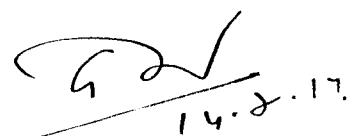
(VED PRAKASH)  
REGISTRAR GENERAL

Endt. No. 832 /Confdl./2014  
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Dated 14<sup>th</sup> July, 2014

Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
2. The Registrar, M.P. Industrial Court, New Moti Bungalow, M.G. Road, Indore for information. You are requested to inform nominated Presiding Officers of the Industrial and Labour Courts to positively attend the Training Programme at MPSJA, Jabalpur, as per schedule.
3. The Director, MPSJA, Jabalpur, for information and necessary action.
4. The District & Sessions Judge, Jabalpur for information and necessary action. Fund of Rs. 2,20,000/- has been allocated to you for meeting all expenses to be incurred in organizing the training programme. You are requested to utilize the allocated fund as per the requirement of the MPSJA, Jabalpur.



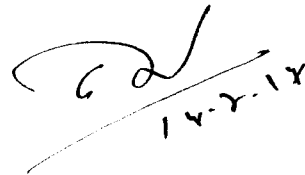
(VED PRAKASH)  
REGISTRAR GENERAL

Encl:-List of nominated officers.

**ANNEXURE- A**

**List of names of 21 Presiding Officers of M.P. Industrial Courts / Labour Courts nominated for the Advance Course Programme to be held at MPSJA, Jabalpur (26-27 July, 2014).**

1. Shri V. K. Koshti, Member Judge, Industrial Court, Bhopal.
2. Shri Praveen Kumar Trivedi, Member Judge, Industrial Court, Indore.
3. Smt. Kiran Bala Pathak, Member Judge, Industrial Court, Rewa.
4. Shri Ramlakshman Karoriya, Presiding Officer, Labour Court Indore.
5. Ku. Shalini Sharma, Presiding Officer, Labour Court, Chhindwara.
6. Shri Akhilesh Kumar Dhakad, Presiding Officer, Labour Court, Mandsaur.
7. Shri Ravindra Pratap Singh Chundawat, Presiding Officer No.-I, Labour Court, Bhopal.
8. Shri Anil Kumar Pathak, P.O.No.-II, Labour Court, Gwalior.
9. Shri Rakesh Kumar Sharma (Sr.), Presiding Officer Labour Court, Indore.
10. Shri Mahendra Kumar Tripathi, Presiding Officer, Labour Court, Hoshangabad.
11. Shri Ravikant Swarnakar, Presiding Officer, Labour Court, Khandwa.
12. Shri Sachin Kumar Vijaywargiya, Labour Judge, Labour Court, Dewas.
13. Shri Saheb Rao Chare, Presiding Officer, Labour Court, Satna.
14. Shri Vijay Kumar Bohre, Presiding Officer No.I, Labour Court, Gwalior.
15. Shri Kuber Chand Yadav, Presiding Officer, Labour Court, Ratlam.
16. Smt. Kalpana Goud, Presiding Officer, Labour Court, Ujjain.
17. Shri Subir Kumar Yadav, Presiding Officer, Labour Court, Dhar.
18. Shri Atma Ram Kheriya, Presiding Officer, Labour Court, Jabalpur.
19. Smt. Seema Shrivastava, Presiding Officer, Labour Court No.II, Bhopal.
20. Shri Sanjay Suryavanshi, Presiding Officer, Labour Court, Sagar.
21. Shri Raj Kumar Sakhre, Presiding Officer, Labour Court, Rewa.

  
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